

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 750 of 2020

IN THE MATTER OF:

PVL Koteswara Rao

...Appellant

Versus

M/s Grandhe Developers Pvt. Ltd.

...Respondent

Present:-

For Appellant: Mr. Subrahmanyam Bkv, Advocate.

For Respondent: None.

ORDER
(Virtual Mode)

11.11.2020 None present for Respondent. Learned counsel for Appellant may send another e-mail to the Respondent with regard to next date on registered e-mail, if any, in the website of MCA and file proof of the same before next date.

Respondent may file Reply within two weeks. Rejoinder, if any may be filed within one week thereafter.

List the Appeal 'For Admission (After Notice)' hearing on **21st December, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

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